

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 4th August, 2020.

No. LJ(B). 53/93/Pt/61– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with immediate effect and until further orders:

Sl.No.	NAME OF OFFICER:	DESIGNATION
1.	Smti.Joycimai Syiem	A.E.E., Water Resources, Khliehriat
2.	Shri.T.Challam	Sub-Divisional School Education Officer, Khliehriat
3.	Shri.H.Passah	J.E.Water Resources, Khliehriat
4.	Smti.Ripaia Passah	DSWO,East Jaintia Hills District,Khliehriat


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

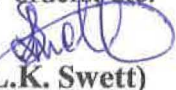
Memo. No. LJ(B). 53/93/Pt/61-A

Dated Shillong the 4th August, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/Pt.II/Vol.II/373 dated Khliehriat the 31st July, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,